

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Srinagar)

ORDER

No: 558 of 2022/RG

Dated: 12.05.2022

It is hereby ordered that all the gazetted staff of the Main Wing of the High Court and the gazetted staff of the High Court at Srinagar wing shall remain present on 14.05.2022 at 9:00 AM in proper dress-code/uniform at the venue in connection with the Foundation Stone Laying Ceremony of the New High Court Complex at Bemina Srinagar.

JS
12-5-22
(Sanjeev Gupta)
Registrar General

No: 14500-19R/G

Dated:- 12.05.2022

Copy of the above forwarded to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Jammu.
2. Secretary to Hon'ble Mr./Mrs. Justice _____,
..... for information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar,
4. Registrar Judicial, High Court of J&K and Ladakh, Srinagar,
..... for information and necessary action.
- ✓ 5. CPC, e-Courts, High Court of J&K and Ladakh for information and for uploading the same on the official website of the High Court of J&K and Ladakh.
6. In-Charge Librarian, High Court of J&K, Jammu/Srinagar for information and keeping the record of the same.
7. Order File.

JS
12-5-22
Registrar General